

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-61-2020**Mr. Shamsundar Dalvi **...Petitioner***Versus*State of Goa and Ors. **.... Respondents.**

Shri Avelon Carvalho, Advocate for the Petitioner.

Shri Devidas J. Pangam, Advocate General with Shri S. P. Munj, Additional Government Advocate, for the Respondents No.1, 2, 4, 5, 6 and 7.

Shri A. Sawant, Advocate holding for Shri Somnath Karpe, Advocate for the Respondent No.3.

Shri Nitin Sardessai, Senior Advocate with Shri Gaurang Panandikar, Advocate for the Respondents No.9 and 10.

Respondent No.14 in person.

**Coram : NUTAN D. SARDESSAI &
M. S. JAWALKAR, JJ.****Date : 14th August, 2020**

P.C.:

The petitioner to take steps to serve the unserved respondents.

2. Stands over on 27.08.2020.

M. S. Jawalkar, J.**Nutan D. Sardessai, J.**

msr.